

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.8.2019

ORDER NO. 168 of 2019

Hon'ble President is pleased to partially modify the roster order no. 211 of 2018 for **CESTAT Kolkata** to the extend indicated below :

From 26.8.2019 to 30.8.2019 at 10.30 a.m. Hon'ble Shri Anjani Kumar, Member (T) and Hon'ble Sh. P. Dinesha, Member (J) will hear all Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily Orders".

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar